

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos. 16363-16364/2013

(Arising out of impugned final judgment and order dated 25-04-2012 in MA Nos.586/2008 and 588/2008 passed by the High Court of Judicature at Patna)

HINDUSTAN LIVE STOCK AGENCY

Petitioner(s)

VERSUS

DY.COMMR.OF I.T CENTRAL CIRCLE-I

Respondent(s)

WITH

SLP(C) Nos. 16365-16366/2013, 3101/2014, 3105/2014, 7024/2014, 3102-3103/2014, 3106-3107/2014, 3108/2014 and 3109/2014

Date : 17-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Subramaniam Prasad,Adv.
Mr. Rudreshwar Singh,Adv.
Mr. Krishna Kant Dubey,Adv.
Mr. Gautam Singh,Adv.
Ms. Snehil Sonam,Adv.
Mr. Aditya,Adv.
Mr. Vikram Singh,Adv.
Mr. Kaushik Poddar, AOR

Mr. M. R. Shamshad, AOR

For Respondent(s) Mr. K.Radhakrishnan,Sr.Adv.
Mr. N.K.Karhail,Adv.
Mr. Shekhar Vyas,Adv.
Ms. Yukti Bishnoi,Adv.
For Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on a non-miscellaneous day in the last week of November, 2017.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER